

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 58(ND)12  
CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY:** M/s. Panthera Developers Ltd. & Ors. V/s. M/s. Sanklap Buildwell  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Virender Gonda Sr. Adv.		} For Petitioner <del>Respondents</del> Side Hear.	
2.	Vipul Gonda Adv			
3.	S.K. Giri Adv			

1.	Ablay Singh, Adv.		} For Respondents 1-5. Pankaj	
2.	PRAKASH CHATURM, Adv.			
3.	<del>Aditya Sharma</del>		} For Petitioner	

**Order**

The matter is adjourned to 22.08.2016 at 2 p.m.

sd/-  
(B.S.V. PRAKASH KUMAR)  
Member (Judicial)